

BUDGETARY DEFICITS AND OVERDRAFTS  
BY STATES

116. SHRI U. K. LAKSHMANA  
GOWDA:

SHRI SITARAM JAIPURIA:

SHRI N. G. GOREY:

Will the Minister of FINANCE/  
वित्त मंत्री be pleased to state:

(a) the amount of the current Budgetary deficits and the present overdrafts drawn by various States from the Reserve Bank;

(b) whether Government have held any negotiations with the State Governments to bring down the overdrafts; and

(c) if so, what is the outcome of these negotiations?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE/  
वित्त मंत्रालय में राज्य मंत्री (SHRI K. R. GANESH): (a) Two statements showing deficits in the budgets of the States for 1971-72 and overdrafts of the States on the Reserve Bank of India on the 5th November, 1971 are laid on the Table of the House.

(b) Meetings were held with the Governors/Chief Ministers of the States having overdrafts with a view to devising means to reduce the overdrafts.

(c) The Governors/Chief Ministers shared the concern of the Government of India over the overdrafts and agreed that steps would need to be taken including economy in expenditure and additional resources mobilisation, to reduce the overdrafts.

STATEMENT I

Overdrafts of States as on the 5th  
November, 1971

	(Rs. Crores)
1. Andhra Pradesh	44.59
2. Assam	2.90
3. Bihar	8.08
4. Kerala	24.73
5. Maharashtra	29.63
6. Mysore	40.62
7. Rajasthan	44.83
8. Tamil Nadu	58.66
<b>TOTAL</b>	<b>254.04</b>

STATEMENT II

Deficits left uncovered in the State  
Budgets 1971-72

	(Rs. Crores)
1. Andhra Pradesh	9.59
2. Assam	4.78
3. Bihar	10.05
4. Gujarat	1.29
5. Haryana	4.07
6. Himachal Pradesh	0.30
7. Jammu & Kashmir	—
8. Kerala	13.15
9. Madhya Pradesh	10.04
10. Maharashtra	35.18
11. Meghalaya	1.30
12. Mysore	15.72
13. Nagaland	2.88
14. Orissa	3.17
15. Punjab	6.25
16. Rajasthan	23.91
17. Tamil Nadu	13.77
18. Uttar Pradesh	29.29
19. West Bengal	19.34
<b>TOTAL</b>	<b>204.08</b>

PAK JETS INTRUDED INTO PUNJAB AND  
SRINAGAR

117. SHRI VENIGALLA SATYA-  
NARAYANA: Will the Minister of  
DEFENCE/ रक्षा मंत्री be pleased to  
state:

(a) whether four Pak Jets intruded into Punjab on 3rd November, 1971 and also over Srinagar Airport; and

(b) if so, what are the reasons for which our radar system could not detect them for taking appropriate action?

THE MINISTER OF DEFENCE/  
रक्षा मंत्री (SHRI JAGJIVAN RAM):

(a) Four Pakistani Fighter aircraft violated Indian air space in the Punjab area on 2nd November, 1971. There was no air intrusion over the Punjab area on 3rd November, 1971. Two Pakistani Fighter aircraft violated Indian air space and flew over Srinagar on 30th October 1971. There was no air intrusion over Srinagar on 3rd November, 1971.

(b) The air intrusions were detected by our observation system and appropriate action was taken against the intruding aircraft.

118. [Transferred to the 26th November, 1971].

INAUGURAL FLIGHT OF JUMBO JET SERVICE TO UNITED STATES OF AMERICA

119. SHRI U. K. LAKSHMANA GOWDA: Will the Minister of TOURISM AND CIVIL AVIATION/ पर्यटन और नगर विमानन मंत्री be pleased to state:

(a) whether any Indian guests were taken in the inaugural flight of Air India Jumbo Jet service to the United States of America; and

(b) if so, the names of the guests included in the flight?

THE MINISTER OF TOURISM AND CIVIL AVIATION/ पर्यटन और

नगर विमानन मंत्री (DR. KARAN SINGH): (a) Yes, Sir. Air India operated two inaugural flights of their Jumbo Jet service from India to New York, one on the 17th October and the other on the 31st October, 1971.

(b) The information is being collected and will be placed on the Table of the Sabha.

THEFT IN ASHOKA HOTEL, NEW DELHI

120. SHRI VENIGALLA SATYANARAYANA: Will the Minister of TOURISM AND CIVIL AVIATION/ पर्यटन और नगर विमानन मंत्री be pleased to state;

(a) whether a huge theft took place in a jewellery shop in Ashoka Hotel, New Delhi on the 1st November, 1971; and

(b) if so, what were the circumstances in which the theft took place and what steps have been taken to tighten the security arrangements in the Hotel?

THE MINISTER OF TOURISM AND CIVIL AVIATION/ पर्यटन और नगर विमानन मंत्री (DR. KARAN

SINGH): (a) and (b) Yes, Sir. A theft involving articles worth approximately Rs. 1 lakh took place on the night of the 31st October, 1971, in the Rajasthan Jewellery shop in Ashoka Hotel. It appears that some international crooks first tried to drill a hole through the floor of room immediately above the jewellery shop. This attempt was given up as it was time consuming, and one of the jewellers was instead invited to the room on the plea that the occupant wished to purchase some jewellery. Later, another jeweller from the shop was asked to bring up some more jewellery. The two jewellers were over-powered and their legs and hands tied. The occupant of the room claims to have acted under duress of the criminals and to have been tied up in a similar manner.

The stolen articles were recovered by the Police and the Ashoka Hotel party at the Pan American Airways Counter at Delhi Airport on 1st November, 1971. The Police are investigating the matter and have made some arrests.

Security arrangements in the Hotel have been strengthened.

DISPERSAL OF HEAD OFFICES OF STATE BANK LIC AND IOC FROM BOMBAY TO OTHER CENTRES

121. SHRI NIREN GHOSH: Will the Minister of FINANCE/ वित्त मंत्री be pleased to state: